

RAJASTHAN HIGH COURT, JODHPUR

NOTIFICATION

No.:02/S.R.O./2022

Date: 24.01.2022

In exercise of the powers conferred under Section 16(2) of the Advocates Act, 1961 and the Rajasthan High Court (Designation of Senior Advocates) Guidelines- 2019, the Rajasthan High Court is pleased to designate the following Advocates as Senior Advocates from the date of this Notification:

AT JODHPUR

| S.No. | Name of Advocate Sarva Shri | Enrollment No. |
|-------|--------------------------------|----------------|
| 1 | Sanjeev Johari | R/359/1989 |
| 2 | Manoj Bhandari | R/391/1992 |
| 3 | Dhirendra Singh Champawat | R/518/1992 |
| 4 | Manish Shishodia | R/314/1993 |
| 5 | Kuldeep Mathur | R/545/1993 |
| 6 | Dr. Ashok Soni | R/93/1994 |
| 7 | Sachin Acharya | R/769/1996 |
| 8 | Rajesh Panwar | R/507/1997 |
| 9 | Vineet Jain | R/748/1998 |
| 10 | Dr. Vikas Balia | R/1136/1999 |
| 11 | Sandeep Shah | R/918/2000 |

AT JAIPUR

| S.No. | Name of Advocate Sarva Shri/Ms | Enrollment No. |
|-------|-----------------------------------|----------------|
| 1 | Arvind Kumar Gupta | R/81/1972 |
| 2 | Ajeet Kumar Bhandari | R-307/1975 |
| 3 | Anant Kasliwal | R/429A/1978 |
| 4 | Satyendra Kumar Gupta | R/192/1979 |
| 5 | Mahendra Kumar Shah | R-195/1980 |
| 6 | Ajay Kumar Bajpai | R/382/1983 |
| 7 | Bharat Vyas | R/333/1984 |
| 8 | Syed Shahid Hasan | R/487/1984 |
| 9 | Raghuvendra Bihari Mathur | R/241/1987 |
| 10 | Madhav Mitra Sharma | R/403/1988 |
| 11 | Anil Mehta | R/406/1988 |
| 12 | Gayatri Rathore | R/641/1990 |
| 13 | Vivek Raj Singh Bajwa | R/299/1993 |
| 14 | Rajeev Surana | R/712/1993 |
| 15 | Sanjay Jhanwar | R/671/2002 |

BY ORDER


(N.S.MERATWAL)

REGISTRAR GENERAL

No.:PERM.SECT.-SR.ADV./2020/492

Date: 24.01.2022

Copy forwarded to the:

1. Secretary General, Supreme Court of India, New Delhi.
2. Registrar General, All High Courts.

3. Secretary, Government of India, Ministry of Law & Justice, New Delhi
4. Secretary, Bar Council of India, New Delhi
5. Chief Secretary, Government of Rajasthan, Jaipur
6. Principal Secretary to Government, Law & Legal Affairs Department , Jaipur.
7. The Superintendent, Government Central Press Rajasthan Jaipur for publication in the next issue of the Rajasthan Rajpatra
8. All Private Secretaries to Hon'ble Judges of this High.
9. Concern Senior Advocate Shri
10. Registrar(Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
11. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
12. Director, Rajasthan State Judicial Academy, Jodhpur.
13. All Registrars / OSD, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
14. Chief Accounts Officer, Rajasthan High Court, Jodhpur.
15. All the District & Sessions Judges with the directions to circulate the same amongst all the Courts of their Judgeship.
16. The Secretary, Bar Council of Rajasthan Jodhpur with the request to circulate the same amongst all the District Bar Associations
17. The President, Rajasthan High Court Advocates Association, Jodhpur/Jaipur
18. The President, Rajasthan High Court Lawyers Association, Jodhpur
19. The President, Bar Association, Jaipur
20. Advocate General/Additional Advocate General, Rajasthan, Jodhpur/Jaipur
21. All Joint Deputy Registrars/ Deputy Registrars/ Assistant Registrar/Court Officer/ Sr. Librarian, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
22. Registrar (Classification), RHC, Jodhpur with the direction to upload the same on the official website of the High Court.


24.1.2022
REGISTRAR GENERAL